NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 89/(MAH)/2011

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES: Mr. Ramhari Deorao Ganage

V/s.

M/s. Ganage Pressing Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
02	MAHESH	SERRETARY	からかい
	ANGTHALRAS		aanagha
3	Adv. Deepakar	Adv for R2	D.

ORDER TCP 89/397-398/NCLT/MB/MAH/2011

At request of the parties, list this matter on 7.8.2017 for reporting Settlement.

Sd/-V. NALLASENAPATHY Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)